

F.No.A.22012/1/2012- Ad.VI
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

* New Delhi, the 26th June, 2012

ORDER NO. 131 OF 2012

The following transfers/postings of officers in the grade of Additional/joint Commissioner of Income Tax are hereby ordered with immediate effect and until further orders:

Sl. No.	Civil Code	Name	PRESENT CCA	NEW REGION
1.	98030	C. CHANDRAKANTA	Chennai (CCA TN)	CCA NWR On the ground of working spouse,
2.	01712	P.K. BALAKRISHNA MENON	Mumbai CCA	CCA KERALA 2 years approx. for retirement.
3.	92020	MANU MALIK	ON REVERSION FROM DEPUTATION	CCA TN On administrative requirement to fill to high deficient Region
4.	91010	ROLEE AGARWAL	Delhi CCA	CCA RAJASTHAN On the ground of working spouse,
5.	97513	SADHAN BHATTACHARYA	Guwahati (CCA NER)	CCA WB On administrative requirement to fill to high deficient Region
6.	01515	YOGENDRA PRASAD VERMA	Patna (CCA Bihar)	CCA GUJARAT On administrative requirement to fill to high deficient Region
7.	01659	P.K.SRIVASTAVA	Ahmedabad (CCA Gujarat)	CCA MUMBAI On compassionate ground,
8.	02052	VIKAS KERABA SURYAWANSHI	ON REVERSION FROM DEPUTATION	CCA TN On administrative requirement to fill to high deficient Region,
9.	94096	R.M. MADHAVI	CCA Pune	CCA MUMBAI On the ground of working spouse
10.	95030	C. TRIPURA SUNDARI	NADT Nagpur DGIT(Trg.)	CCA MUMBAI On consideration of service in NADT
11.	99041	SHEKHAR L. GAJBHIYE	NADT Nagpur DGIT(Trg.)	CCA MUMBAI On consideration of service in NADT,

Sl. No.	Civil Code	Name	PRESENT CCA	NEW REGION
12.	95049A	SANJAY I. BARA	Kolkata (CCA WB)	CCA BIHAR On the ground of working spouse,
13.	91050	MINI SINHA VERMA	Lucknow (CCA UP(E))	CCA PUNE On compassionate ground,
14.	93584	G.S. SURYAWANSHI	Ahmedabad (CCA Gujarat)	CCA PUNE 2 years approx. for retirement.
15.	99530	PRAMOD WAMANRAO ATHALYE	Bhopal (CCA MP & Chhatis)	CCA PUNE 2 years approx. for retirement.
16.	94086	CHANDER SAIN BHARTI	Kolkata (CCA WB)	CCA Gujarat
17.	92013	Renuka Jain Gupta	ON REVERSION FROM DEPUTATION	CCA DELHI On the ground of working spouse,
18.	1690	N.K. Neb	Kanpur (CCA UP(W))	CCA Odisha being a high-deficient region. In partial modification of Transfer Order no. 14 dt. 17.01.2012
19.	02530	Satpal Singh	Delhi CCA	CCA Odisha On administrative requirement to fill high deficient region.
20.	91055	Prabha Kant	On return from deputation	CCA Delhi

2. The following transfer/posting in the grade of Additional/Joint Commissioner of Income Tax are also ordered in relaxation of Transfer Placement Guidelines, 2010:

Sl. No.	Civil Code	Name	Present Region	RECOMMENDATION
1.	00528	K.C.MATHEW S	Chennai (CCA TN)	CCA GUJARAT In relaxation of T&P Guidelines on the ground of working spouse,
2.	011014	CHITANYA S. ANJARIA	Bhopal (CCA MP & Chhatis)	CCA GUJARAT In relaxation of T&P Guidelines on compassionate ground
3.	01614A	M.J CHARANIA	Jaipur (CCA Rajasthan)	CCA GUJARAT In relaxation of T&P Guidelines on the ground of working spouse,
4.	97023	SOMOGYAN PAL	Mumbai CCA	CCA GUJARAT In relaxation of T&P Guidelines on the ground of working spouse,
5.	01025	K. MEGHANATH	Chennai (CCA TN)	CCA KARNATAKA for posting in CPC, Bangalore.

Sl. No.	Civil Code	Name	Present Region	RECOMMENDATION
		CHOWHAN		In relaxation of T&P Guidelines on administrative requirement,
6.	01589	PRABHASHAN KAR RAO	Chennai (CCA TN)	CCA KARNATAKA In relaxation of T&P Guidelines on the ground of working spouse,
7.	02059	DR. MANJUNATH KARKIHALLI	Chennai (CCA TN)	CCA MUMBAI In relaxation of T&P Guidelines on compassionate ground
8.	01820	SATYA PRAKASH	Kanpur (CCA UP(W))	CCA UP-E In relaxation of T&P Guidelines on administrative ground, Order no. 14 dt. 17-01-12 cancelled.
9.	00950	KULTEJ SINGH BAINS	Jaipur (CCA Rajasthan)	CCA NWR In relaxation of T&P Guidelines on the ground of working spouse
10.	011077	S. ARVIND	Hyderabad (CCA AP)	CCA AP In relaxation of T&P Guidelines on compassionate ground, Order no. 14 dt. 17-01-12 cancelled.
11.	02516	K.P. HARA	Hyderabad (CCA AP)	CCA TN In relaxation of T&P Guidelines on compassionate ground, Order no. 14 dt. 17-01-12 cancelled.
12.	00845	DINESH CHANDER SHARMA	Ahmedabad (CCA Gujarat)	CCA RAJASTHAN In relaxation of T&P Guidelines on the ground of working spouse
13.	97008	NIDHI SINGH	Lucknow (CCA UP(E))	CCA UP-W In relaxation of T&P Guidelines on the ground of working spouse
14.	00784	AJIT KUMAR KHAN	Bhubaneswar (CCA Orissa)	CCA WB In relaxation of T&P Guidelines on compassionate ground
15.	011058	KALYAN NATH	Patna (CCA Bihar)	CCA WB In relaxation of T&P Guidelines on compassionate ground and on administrative requirement to fill high deficient region
16.	011059	ALOKE NAG	Patna (CCA Bihar)	CCA WB In relaxation of T&P Guidelines on compassionate ground and on administrative requirement to fill high deficient region
17.	01539	AMITABHA CHAUDHURI	Bhubaneswar (CCA Orissa)	CCA WB In relaxation of T&P Guidelines on compassionate ground and on administrative requirement to fill high deficient region

Sl. No.	Civil Code	Name	Present Region	RECOMMENDATION
18.	01540	KHAGENDRA NATH JANA	Bhubaneswar (CCA Orissa)	CCA WB In relaxation of T&P Guidelines on compassionate ground and on administrative requirement to fill high deficient region
19.	01624	ARINDAM BHATTACHARJEE	Bhubaneswar (CCA Orissa)	CCA WB In relaxation of T&P Guidelines on compassionate ground and on administrative requirement to fill high deficient region
20.	01626	DIPANKAR MUKHOPADHYAY	Bhubaneswar (CCA Orissa)	CCA WB In relaxation of T&P Guidelines on compassionate ground and on administrative requirement to fill high deficient region
21.	01976	SNEHOTPAL DATTA	Guwahati (CCA NER)	CCA WB In relaxation of T&P Guidelines on compassionate ground and on administrative requirement to fill high deficient region
22.	01992	DILIP KR RAKSHIT	Patna (CCA Bihar)	CCA WB In relaxation of T&P Guidelines on compassionate ground and on administrative requirement to fill high deficient region
23.	02540	BANIBRATA DATTA	Patna (CCA Bihar)	CCA WB In relaxation of T&P Guidelines on compassionate ground and on administrative requirement to fill high deficient region
24.	02541	DEBASIS ROY	Patna (CCA Bihar)	CCA WB In relaxation of T&P Guidelines on compassionate ground and on administrative requirement to fill high deficient region
25.	02547	SANJAY MUKHERJI	Patna (CCA Bihar)	CCA WB In relaxation of T&P Guidelines on working spouse and on administrative requirement to fill high deficient region
26.	93061	ASHOK KUMAR	Guwahati (CCA NER)	CCA WB In relaxation of T&P Guidelines on working spouse and on administrative requirement to fill high deficient region
27.	01825	PANT RAJIV A.	Nagpur CCA (Maharashtra)	CCA MUMBAI In relaxation of T&P Guidelines on the ground of working spouse

Sl. No.	Civil Code	Name	Present Region	RECOMMENDATION
28.	02026	SHAILJA RAI	NADT Nagpur DGIT(Trg.)	CCA PUNE In relaxation of T&P Guidelines on the ground of working spouse
29.	00839	RAJINDER KUMAR GUPTA	Jaipur (CCA Rajasthan)	CCA NWR In relaxation of T&P Guidelines on the ground of working spouse
30.	00911	B.R.MADAN	Kanpur (CCA UP(W))	CCA NWR In relaxation of T&P Guidelines on the ground of working spouse
31.	011000	ANJAN PRASAD ROY	Bhubaneshwar (CCA Orissa)	CCA WB In relaxation of T&P Guidelines on compassionate ground and on administrative requirement to fill high deficient region
32.	011007	DINABANDHU NASKAR	Guwahati (CCA NER)	CCA WB In relaxation of T&P Guidelines on compassionate ground and on administrative requirement to fill high deficient region
33.	01988	TANUJ KUMAR NEOGI	Kolkata (CCA WB)	CCA WB In relaxation of T&P Guidelines on compassionate ground, Order no. 14 dt. 17-01-12 cancelled.
34.	02539	VIKRAMADIT YA	Kolkata (CCA WB)	CCA WB In relaxation of T&P Guidelines on compassionate ground and on administrative requirement to fill high deficient region
35.	01982	RAMA PRASAD NAG	Bhubaneshwar (CCA Orissa)	CCA WB In relaxation of T&P Guidelines on compassionate ground and on administrative requirement to fill high deficient region
36.	011006	RAJENDRA PRASAD	Patna (CCA Bihar)	CCA WB In relaxation of T&P Guidelines on compassionate ground, Order no. 14 dt. 17-01-12 cancelled.
37.	00776	VIJAY KUMAR KHANNA	Lucknow (CCA UP(E))	CCA UP-E In relaxation of T&P Guidelines on administrative ground, Order no. 14 dt. 17-01-12 cancelled.
38.	01645	RAM KER RAM	Lucknow (CCA UP(E))	CCA UP-E In relaxation of T&P Guidelines on administrative ground, Order no. 14 dt. 17-01-12 cancelled.

Sl. No.	Civil Code	Name	Present Region	RECOMMENDATION
39.	011053	S.K. Mittal (UOP to Bhopal)	Lucknow (CCA UP(E))	CCA NWR In relaxation of T&P Guidelines on compassionate ground
40.	02002	Richa Gaharwar	CCA MP &Chat	CCA Delhi for posting at CBDT. In relaxation of T&P Guidelines on compassionate ground
41.	02021	C. Deepak Singh	Kolkata (CCA WB)	CCA NER as per his revised option. In relaxation of T&P Guidelines on compassionate ground, Order no. 14 dt. 17-01-12 cancelled.
42.	02005	B.L. GURUPRASAD	NADT, NAGPUR	CCA Bangalore. In relaxation of T&P Guidelines on compassionate ground

3. All the officers mentioned above shall be relieved before 9th July, 2012 positively. The compliance reports regarding relieving/joining of the officers may be forwarded by the concerned CCIT(CCA) to the Database cell at irsofficersonline.gov.in by 16th July, 2012.

4. With the above Orders, all representations for postings and transfers during the Annual General Transfers-2012 in the grade of Additional/Joint Commissioners of Income Tax stand disposed off.

5. Hindi version of this Order will follow.



(Anand Upadhyay)

Under Secretary to the Govt. of India

1. Officers concerned.
2. CCIT (CCA), concerned.
3. All Chief Commissioners/Directors General of Income Tax.
4. Principal Chief Controller of Accounts, New Delhi.
5. Zonal Accounts Officer, CBDT, C/o CCIT (CCA) concerned.
6. PS to FM/MOS(R)/Finance Secretary/Chairman, CBDT/ Members, CBDT/Addl. Secy. (R)/ JS (Admn.) CBDT / JS(R)/Dir(FMO).
7. Adviser to FM.
8. Hindi Section for Hindi version.
9. Secretary General, IRS Association/ ITGOA/All India Income Tax SC & ST Employees Welfare Association
10. Web Manager for www.irsofficersonline.gov.in website.



(Anand Upadhyay)

Under Secretary to the Govt. of India